

**CITY CIVIL COURT MUMBAI  
IN THE COURT OF HHJ SHRI. R. V. KOKRE  
COURT 31 ADDL SESSIONS JUDGE  
CIVIL CAUSE LIST DATED 23-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<b><u>HEARING</u></b>				
1	Commercial Suit	100215/2020	Kores (India) Ltd Vs 1. Arnav Internatinal PTE Ltd 2. Mr. Anil Sharma 3.Subha Sri Co.Ltd.	Legasis Partners
2	Commercial Suit	100323/2020	Siddharth Naresh Sogani Vs M/s. J. S.K. Exports	S. K. Jain and Associates
3	Commercial Suit	100235/2020	Shreeji Facade Systems Pvt Ltd Vs Rubberwala Housing and Infrastructure Ltd	M/s. N. N. Vaishnawa and Co
4	Commercial Suit	100343/2020	M/s. Plywood Park Pvt Ltd Vs M/s. Pramod Interiors	Deepak Salunkhe
5	Commercial Suit	100116/2019	Nevil Uttam Jain Vs Poonam Sales Corporation	Mr. Ramesh Jain and Mrs. Kusum Jain
6	Commercial Suit	100133/2019	Saloni Rahul Chandalia Vs Reddx Technologies Pvt. Ltd. Mr. Rakesh G. Jain	Adv. Chirag Mehta - D/1 to 3
<b><u>FRAMING ISSUES</u></b>				
7	Commercial Suit	100090/2020	Batlivala and Karani Securities India Pvt. Ltd. Vs Andesoff Consulting Pvt. Ltd.	M/s. Raj Legal
<b><u>NM FOR HEARING</u></b>				
8	Commercial Suit	100008/2019	Zale Shipping and Logistics Services Pvt. Ltd. Vs M/s. Samarth Impex	Mr. Shrirang Kiran Paranjape

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9	NOTICE OF MOTION	102193/2019	Zale Shipping and Logistics Services Pvt. Ltd. Vs 1.M/s. Samarth Impex 2 Deepa Ashok Jadhav	Mr. Shrirang Kiran Paranjape
<b>( Main Matter Commercial Suit/0100008/2019)</b>				
10	Commercial Suit	100188/2019	Mr. Manoj Dhanji Solanki Vs M/S Nanabhoy Jeejeebhoy Pvt. Ltd.	Sanjay T Manek S T Manek And Co.
<b>Sub Matter: NOTICE OF MOTION/0100390/2020</b>				
11	NOTICE OF MOTION	100390/2020	Mr. Manoj Dhanji Solanki Vs M/S Nanabhoy Jeejeebhoy Pvt. Ltd. and Ors.	S. T. Manek and Co.
<b>( Main Matter Commercial Suit/0100188/2019)</b>				
12	NOTICE OF MOTION	101285/2020	Abhay Narendra Lodha - Comm. Suit St. 4203/2020 Vs Bank of India and ors.	Vivek Singh
<b><u>NOTICE OF MOTION</u></b>				
13	NOTICE OF MOTION	101639/2020	Magnifico Minerals Private Limited - Comm. Suit St.No. 5528/2020 Vs Central Bank of India	Hedgehog and Fox Partner

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<b><u>HEARING</u></b>				
14	Commercial Suit	100169/2019	M/s. SOGECO International S.A Vs M/s. Cargoways Shipping Pvt. Ltd.	Vidhya Iyengar
<b><u>ARGUMENTS</u></b>				
15	Commercial Suit	100124/2019	M/s. Chetana Book Depot Vs Indrayani English Medium School	Sudhakar G. Lakhani

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S.No.	Case Type	Case No.	Title	Name of Advocate
<b><u>ARGUMENTS</u></b>				
1	SUIT	102971/2014	National Reality Private Limited Vs Standard Chartered Bank	Raphael D Souza And Glenn D Souza
<b><u>HEARING</u></b>				
2	Commercial Suit	100041/2019	Infobip India Pvt. Ltd. Vs Mr. Bhagyawan Manjarekar	Mustafa Motiwala c/o Clasis Law and Associates
3	Commercial Suit	100026/2020	M/s. Mafatlal Industries Ltd. Trough- Mr. Harish B. Bhatia Vs Sowkar Textiles and Tailors Prop. Mr. Amin Sowkar	Satyadev Joshi / Shruti Nair
<b><u>FRAMING ISSUES</u></b>				
4	Commercial Suit	100433/2020	R. V. Sheth and Others Vs Jammu and Kashmir Bank Ltd	Prem S. Gidwani
5	Commercial Suit	100449/2020	Shri. Bhaiyalal R.Kori Vs Vallabha Traders	Shri.Ram U.Singh
6	Commercial Suit	100255/2019	Mr. Ramesh S/o. Govind Thakur Vs Mr. Yogesh Patil	Mr. Ashok M Saraogi
<b><u>NM FOR HEARING</u></b>				
7	Commercial Suit	100093/2019	Moolchand Dalichand Jain Vs M/s. Silver Arch Builders	Shri. Suresh M. Jain

**Sub Matter: NOTICE OF MOTION/0100780/2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
8	NOTICE OF MOTION	100780/2020	Moolchand Dalichand Jain and Ors. Vs M/s. Silver Arch Builders and Ors.	Adv. Milind B. Nar
<b>( Main Matter Commercial Suit/0100093/2019)</b>				
<b><u>NM FOR DISMISSAL</u></b>				
9	Commercial Suit	100138/2019	M/s. AAS Udyog Through Mrs. Sarita Chandak Vs Union Of India Through Chief Engineer Western Railways	D. Y. Wani And Co.
<b><u>C/S HEARING</u></b>				
10	Commercial Suit	100328/2020	Canara Bank Vs Mr. Rakesh Suresh Chaudhary	M/s. Sanjeev Kanchan and Co.
11	CHAMBER SUMMONS	100518/2020	UD Group Holding Pvt. Ltd. (Comm. Suit St. No. 3765/2020) Vs ICICI Bank Limited and Ors.	Priyanka Dubey
<b><u>REPLY</u></b>				
12	NOTICE OF MOTION	101226/2020	Ud Trading Group Holding Pte. Ltd. - Comm. Suit St. No. 3765 of 2020 Vs ICICI Bank Ltd.	For Trilegal

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S.No.	Case Type	Case No.	Title	Name of Advocate
<b><u>ARGUMENTS</u></b>				
1	Commercial Suit	100250/2020	Canara Bank Vs Mr. Mohd. Kaleem Shaikh	AKS Legal consultants
2	Commercial Suit	100345/2020	Canara Bank Vs Mr. Sayyed Zakiruddin Gaffar Ahmed	AKS Legal consultants
3	Commercial Suit	100251/2020	Canara Bank Vs Mohd Shakil Jainul Shaikh	AKS Legal consultants
<b><u>NM FOR HEARING</u></b>				
4	NOTICE OF MOTION	101232/2020	Aastha Minmet (India) Ltd (Com. Stamp No. 3787 of 20) Vs IDBI Bank Ltd	Ms. Megha s. Gupta
5	NOTICE OF MOTION	101248/2020	Aastha Minmet (India)Limited Suit No. 3787/2020 Vs IDBI Bank Limited and Anr.	India Law
<b><u>C/S REPLY</u></b>				
6	Commercial Suit	100029/2019	M/s. Shrikhande Consultants Pvt. Ltd. Vs MHADA	Mayur S. Sonavane K. N. Kandekar
<b>Sub Matter: CHAMBER SUMMONS/0100495/2020</b>				
7	CHAMBER SUMMONS	100495/2020	M/s. Shrikhande Consultants Pvt. Ltd. Vs MHADA and Anr.	Mayur S. Sonavane
<b>( Main Matter Commercial Suit/0100029/2019)</b>				
<b><u>REPLY</u></b>				
8	NOTICE OF MOTION	101230/2020	Chandrakant Shankar Lad and ors Vs Bank of Baroda	Priyanka Dubey
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S.No.	Case Type	Case No.	Title	Name of Advocate
<b><u>ARGUMENTS</u></b>				
1	Commercial Suit	100319/2020	Canara Bank Vs Mrs. Suman Ramavtar Saini	M/s. Sanjeev Kanchan and Co
2	Commercial Suit	100019/2019	M/s. Snehal Engineering Proprietress Mrs. Varsha Akaram Jadhav Vs Transwat Infrastructure Pvt Ltd	Mir Associates
3	Commercial Suit	100044/2019	Shripalkumar Milapchandji Vs Mrs. N. Poongothai	Mr. Ramesh Jain and Mrs. Kusum Jain
<b><u>HEARING</u></b>				
4	Commercial Suit	100311/2020	M/s.A.R.Constructions Vs Ramesh Virayya Kurapati	Vinod L. Desai
5	Commercial Suit	100312/2020	M/s.A.R.Constructions Vs Smt. Lavanya Nagbhushan Ege	Vinod L. Desai
6	Commercial Suit	100313/2020	M/s.A.R.Constructions Vs Virendrabahadur Rajdular Singh	Vinod L. Desai
7	Commercial Suit	100314/2020	M/s.A.R.Constructions Vs Smt.Rashmi Ratnakar Naik	Vinod L. Desai
8	Commercial Suit	100324/2020	M/s. A. R. Construcitons Vs Smt. Sudhadevi Radhesham Singh	Vinod L. Desai

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S.No.	Case Type	Case No.	Title	Name of Advocate
9	Commercial Suit	100349/2020	Dena Bank Vs M/s. Kori Travels Proprietor Shri Bhaiyalal Ramavtar Kori <b><u>NM FOR HEARING</u></b>	Mr. Rajkumar Shukla
10	Commercial Suit	100053/2019	Shri Dinesh Narayan Naik Vs Mrs. Rajkumari Kishanlal Julka	B. N. Poojari
<b>Sub Matter: NOTICE OF MOTION/0103342/2019</b>				
11	NOTICE OF MOTION	103342/2019	Shri Dinesh Narayan Naik Vs Mrs. Rajkumari Kishanlal Julka	B. N. Poojari
<b>( Main Matter Commercial Suit/0100053/2019)</b>				
12	Commercial Suit	100241/2019	Krishna Trading Company Vs Mr. Rajesh Mehra	Yogesh K. Deshpande
<b>Sub Matter: NOTICE OF MOTION/0101120/2020</b>				
13	NOTICE OF MOTION	101120/2020	Krishna Trading Company Vs Mr. Rajesh Mehra	adv. Jeetendra Mishra and Neeta Solanki
<b>( Main Matter Commercial Suit/0100241/2019)</b>				
14	NOTICE OF MOTION	101227/2020	Starlift Services Private Limited Vs Principal Commissioner of Customs (Port) and Anr	Sukanya Bhaumik
15	NOTICE OF MOTION	101240/2020	Heena Shantilal Nandu St No. 3855 Vs Sapan Creation	Bipin Joshi



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16	NOTICE OF MOTION	101241/2020	Krupanshu Mukesh Nandu - Comm. St. No. 3856 Vs Khushboo Nirmal Chhadwa	Bipin Joshi
17	NOTICE OF MOTION	101242/2020	Heena Shantilal Nandu - Comm. Suit St. No. 3857/2020 Vs Khushboo Nirmal Chhadwa	Bipin Joshi
18	NOTICE OF MOTION	101243/2020	Rohanil S. Nandu - Comm. Suit St. No. 3858/2020 Vs Mr. Nirmal Gagubhai Chhadwa and Ors.	Bipin Joshi
19	NOTICE OF MOTION	101244/2020	Mukesh Laljeebhai Nandu - Commercial Suit St. No. 3859/2020 Vs Khushboo Nirmal Chhadwa	Bipin Joshi
20	NOTICE OF MOTION	101245/2020	Dina Mukesh Nandu Comm. Suit St. No. 3860/2020 Vs Khushboo Nirmal Chhadwa	Bipin Joshi
21	NOTICE OF MOTION	101246/2020	Manoj Vasudevan Nair - Comm. Suit St. No. 3863/2020 Vs Karan Nirmal Chhadwa	Bipin Joshi
22	NOTICE OF MOTION	101284/2020	Abhay Narendra Lodha - Comm. Suit St. 4202/2020 Vs Union Bank of India	Vivek Singh

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S.No.	Case Type	Case No.	Title	Name of Advocate
<b><u>REPLY</u></b>				
23	Commercial Suit	100054/2019	Jaiprakash Arun Gupta Vs Mohammad Jahangir Masood Shaikh Mr. Ramesh Jain and Mrs.	Kusum Jain
<b>Sub Matter: NOTICE OF MOTION/0102818/2019</b>				
24	NOTICE OF MOTION	102818/2019	Jaiprakash Arun Gupta Vs Mohammad Jahangir Masood Shaikh	Ramesh Jain
<b>( Main Matter Commercial Suit/0100054/2019)</b>				
25	Commercial Suit	100239/2019	Abhishek Khare Vs Rachit Suresh Gangar	Revannath Shirole
<b>Sub Matter: NOTICE OF MOTION/0100770/2020</b>				
<b>Sub Matter: NOTICE OF MOTION/0100771/2020</b>				
26	NOTICE OF MOTION	100770/2020	Abhishek Khare Vs Rachit Suresh Gangar and Ors.	Adv. Rachit S. Gangar for In Person
<b>( Main Matter Commercial Suit/0100239/2019)</b>				
27	NOTICE OF MOTION	100771/2020	Abhishek Khare Vs Rachit Suresh Gangar	Adv. Rachit S. Gangar for In Person
<b>( Main Matter Commercial Suit/0100239/2019)</b>				
<b><u>COMPLIANCE</u></b>				
28	NOTICE OF MOTION	101275/2020	Ambalal Jawantraj Jain Com. Suit St. No. 4065 of 2020 Vs Anilkumar Kasturilal Makkar	M/S. Shukla and Associat4s

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<b><u>NM FOR HEARING</u></b>				
29	Commercial Suit	100141/2019	Shraddha Khandhadia Vs M/s. Shree Tirupati Greenfield	S.K. Dubey
<b>Sub Matter: NOTICE OF MOTION/0100432/2020</b>				
<b>Sub Matter: NOTICE OF MOTION/0100249/2020</b>				
30	NOTICE OF MOTION	100249/2020	Shraddha Khandhadia Vs M/s. Shree Tirupati Greenfield and Ors. Adv.	Saurabh S. Oka For Applicant
<b>( Main Matter Commercial Suit/0100141/2019)</b>				
31	NOTICE OF MOTION	100432/2020	Shraddha Khandhadia Vs M/s. Shree Tirupati Greenfield Developers and Ors.	S.K. Dubey
<b>( Main Matter Commercial Suit/0100141/2019)</b>				

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S.No.	Case Type	Case No.	Title	Name of Advocate
<b><u>ARGUMENTS</u></b>				
1	Commercial Suit	100269/2020	M/s. Paras Synthetics India Pvt Ltd Vs P. Velmurugan	Karthik Rajasekhar
<b><u>FRAMING ISSUES</u></b>				
2	Commercial Suit	100432/2020	Arvind Vidyadhar Borade Vs 1. Standard Chartered Bank 2. The Principal Nodal Officer 3. The Customer Service Head/The Manager	Shailesh Ghag
<b><u>NM FOR HEARING</u></b>				
3	NOTICE OF MOTION	102614/2018	Arvind Vidyadhar Borade Vs 1. Standard Chartered Bank 2. The Principal Nodal Officer 3. The Customer Service Head/The Manager	Shailesh Ghag
<b>( Main Matter SUIT/0101349/2018)</b>				
4	Commercial Suit	100140/2019	Kamal Khandhadia Vs M/s. Shree Tirupati Greenfield	S.K. Dubey
<b>Sub Matter: NOTICE OF MOTION/0104622/2019</b>				
<b>Sub Matter: NOTICE OF MOTION/0100431/2020</b>				
<b>Sub Matter: NOTICE OF MOTION/0104619/2019</b>				
5	NOTICE OF MOTION	104619/2019	Kamal Khandhadia Vs M/s. Shree Tirupati Greenfield and Ors	Saurabh S. Oka
<b>( Main Matter Commercial Suit/0100140/2019)</b>				

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S.No.	Case Type	Case No.	Title	Name of Advocate
6	NOTICE OF MOTION	104622/2019	Kamal Khandhadia Vs M/s. Shree Tirupati Greenfield and Anr.	Saurabh S. Oka
<b>( Main Matter Commercial Suit/0100140/2019)</b>				
7	NOTICE OF MOTION	101258/2020	Mr. Abhay Narendra Lodha Vs Indian Bank	Mr. Sanjay Thakur
8	NOTICE OF MOTION	101620/2020	Starlog Enterprises Limited - Comm. Suit St. no. 3913/2020 Vs Axis Bank Limited	Sukanya Bhaumik
9	NOTICE OF MOTION	100431/2020	Kamal Khandhadia Vs M/s. Shree Tirupati Greenfield Developers and Ors.	S.K. Dubey
<b>( Main Matter Commercial Suit/0100140/2019)</b>				
<b><u>CHAMBER SUMMONS</u></b>				
10	CHAMBER SUMMONS	100544/2020	Mr. Abhay Narendra Lodha and Ors. - Commercial Suit St. No. 3871/2020 Vs Indian Bank and Anr.	Sanjay Thakur
<b><u>NM ORDERS</u></b>				
11	NOTICE OF MOTION	101283/2020	Abhay Lodha and ors. - omm. Suit St. No. 4201/2020 Vs State Bank of India	Vivek Singh
12	NOTICE OF MOTION	101640/2020	Mr. Abhay Narendra Lodha St. No. 5384/2020 Vs Canara Bank	Vivek Singh

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